

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 216**

**IB-2963/ND/2019**

**IA-303/2024, IA-4609/2023, IA-2468/2024**

**IN THE MATTER OF:**

**Tarun Khanna**

... **Applicant/Petitioner**

**Versus**

**M/s. Deltronix India Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Siddharth Sangal, Adv. Harshita Agrawal,  
Adv. Chirag sharma, Adv. Richa Mishra in  
IA/303/2024

**For the Income Tax Dept. :** Adv. Indruj Singh Rai SSC, Adv. Rahul Singh,  
Adv. Sanjeev Menon Jr. SC

**For the AGM SBI :** Adv. Divitiay Kumar

**For the Liq. :** Adv. Anjali Sharma, Adv. Sunita Umesh

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.35 pm. No time left, hearing is deferred to 30.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**